

M/S AINWESHA ENGINEERING & PROJECTS LIMITED

CASE No. :- C.P. (I.B) No. 20/NCLT/AHM/2020

FIGURES IN INDIAN RUPEES

FINANCIAL CREDITORS - SECURED & UNSECURED

AS ON 2/03/2021

SR.	CREDITOR'S NAME	CREDITOR TYPE		IN INR	IN INR	%
		**	RELATED	AMOUNT CLAIMED	AMOUNT ADMITTED	VOTING SHARE
1	STATE BANK OF INDIA	SECURED	NO	2,15,27,92,218	2,15,27,92,218	87.67%
2	AXIS BANK LIMITED	SECURED	NO	18,55,59,740	18,55,59,740	7.56%
3	ADITYA BIRLA FINANCE LIMITED	SECURED	NO	11,71,96,391	11,71,96,391	4.77%
GRAND TOTAL				2,45,55,48,349	2,45,55,48,349	100.00%

NOTE

1] Regarding Axis Bank, BG of around 5 Crore and Another BG of 2 lacs is expired and hence reduction of claim might be there but since there is no confirmation of the same from Axis Bank Full claim is provisionally admitted. Based on the facts final claim will be decided.

2] Regarding Aditya Birla Finance Limited, there is variance in the amount as per books of A/C of CD but since there there is no confirmation of the same from ABFL, Full claim is provisionally admitted. Based on the facts, final claim will be decided.

